

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE**

**BEFORE SHRI N. V. VASUDEVAN, VICE PRESIDENT AND
SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER**

ITA No.2507/Bang/2017
Assessment Year : 2014-15

M/s. First Source Process Management Services Ltd., (Formerly Anunta Tech Infrastructure Services Ltd.), 3 rd Floor, Block 5A & 5B, Pritech Park, SEZ Marathalli, Sarjapur Outer Ring Road, Bellandur, Bengaluru – 560 103. PAN : AABCF 6230 B	Vs.	The Income Tax Officer, Circle – 1(1)(3), Bengaluru.
APPELLANT		RESPONDENT
Assessee by	:	Shri. K. R. Vasudevan, Advocate
Revenue by	:	Shri. Kannan Narayanan, JCIT(DR)(ITAT), Bengaluru
Date of hearing	:	09.08.2021
Date of Pronouncement	:	09.08.2021

ORDER

Per N. V. Vasudevan, Vice President:

This is an appeal filed by the assessee against the order dated 21.09.2017 of CIT(A)-3, Bengaluru, relating to Assessment Year 2014-15.

2. The assessee has moved an application in which it is stated that the assessee has opted for the Vivad Se Vishwas Scheme, 2020. It is submitted that the assessee has received Form 1 and Forms 4 and 5 are pending due to certain clarifications sought by the AO.

3. In the course of hearing, it was the proposition put forward by the Bench that under these facts, the appeal of the assessee may be dismissed as withdrawn and liberty may be granted to the assessee to approach this Tribunal for recall of this order under section 254(2) of the Act in case the assessee finally opts out of Vivad Se Vishwas Scheme, 2020. In reply, it was submitted by learned AR of the assessee that if the liberty is granted to the assessee, then we have no objection about dismissal of the appeal as withdrawn.

4. The appeal is accordingly dismissed as withdrawn. The assessee is however at liberty to seek recall of this order in case the assessee is not able to settle the dispute under the Scheme.

5. In the result, assessee's appeal is dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-

(CHANDRA POOJARI)
Accountant Member

Bangalore,

Dated: 09.08.2021.

/NS/*

Sd/-

(N. V. VASUDEVAN)
Vice President

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| 1. Appellants | 2. Respondent | 3. CIT |
| 4. CIT(A) | 5. DR, ITAT, Bangalore. | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.